

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
(PRINCIPAL BENCH) COURT-I

(CAA)-272/PB/2017

In the matter of :  
Touchstone Holdings (P) Ltd

... PETITIONER

SECTION :  
Under Section 230-232

Order delivered on 18.9.2018

Coram :  
(R. VARADHARAJAN)  
HON'BLE MEMBER (JUDICIAL)  
(MS. DEEPA KRISHAN),  
HON'BLE MEMBER (TECHNICAL)

For the Petitioner /Op. Creditor :Mr. Afnaan Siddqui, Mr. Suman Kumar Jha,  
Advocates

For the Respondent/Corporate Debtor :

For the Intervener

: Mr. Vipul Ganda, Advocate, Ms. Dipika Ganda,  
Advocate, Mr. Chandreyee Maibra, Advocate, Ms.  
Aastha Trivedi, Advocate  
Ms. Lakshmi Gurung, St. Counsel Income tax Deptt  
with Ms. Easha kadian.  
Mr. Shubham Pandey for Official Liquidator

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence,  
the same is adjourned to 16.10.2018.

— SID —

(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

— SID —

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit